

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI.

CCP 307/93 in      Date of decision: 24.8.93  
OA-1275/93

(B)

Chandeshwar Rajat.      .. Petitioner.

Versus

Union of India      .. Respondent.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the petitioner.      Shri K.L. Bhatia,  
Counsel.

JUDGEMENT (ORAL)  
(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

Dismissed as withdrawn.

*Adige*  
(S.R. Adige)  
Member (A)

*Maline*  
(V.S. Malimath)  
Chairman

'SRD'